

banks are not opening their branches at these places; and

(d) if so, the steps proposed to be taken by Government against such banks?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). Reserve Bank of India (RBI) has reported that no such decision has been taken. However, RBI has advised the banks to open branches at the allotted centres expeditiously except in rare cases where basic infrastructural facilities such as suitable premises, all weather roads, police station and transport etc. are not available as these facilities are essential for the smooth functioning of the branch.

(c) The main reason adduced by the banks for not opening the branches is lack of basic infrastructural facilities at the centres allotted to them.

(d) RBI had taken up the matter with Chief Secretaries of the State Governments/ Union Territories for providing basic infrastructural facilities expeditiously to enable the banks to open their branches at the allotted centres. In cases where the State Government is not in a position to provide basic infrastructural facilities within the plan period, the banks have been submitting proposals for substitution of centre in the same block which are considered by the Task Force set up at the Regional Office of RBI so that the area is not deprived of banking facilities.

District level committees to advise Banks

720. SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether a decision has been taken to include Members of Parliament and

members of Legislative Assemblies in the district level committees to advise banks in their working; and

(b) if so, when this decision was taken?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). Reserve Bank of India (RBI) decided in the month of April, 1989 to invite all local Members of Parliament and Members of legislative Assemblies to the District Level Review Committee meetings which are to be convened by the Lead Banks in each District in the month of June and December every year to review the progress of implementation of the District Credit Plan.

Railway lines in Hill districts of Uttar Pradesh

721. SHRI HARISH RAWAT: Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry propose to construct railway lines in Eighth Five Year Plan in those districts of the country where there is no railway line; and if so the names of such districts;

(b) whether there is any proposal to lay railway line in Eighth Five Year Plan in five hill districts of Uttar Pradesh where there is no railway line;

(c) if so, the details therefore; and

(d) if not, the reasons therefore?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (d). The VIII Five Year Plan of the Railways has not been finalised.